

Central Government has forwarded the recommendation of the Central Bureau of Investigation of the prosecution of one IAS Officer to the Government of Sikkim for consideration. The allegation against him is of criminal conspiracy with a private company in pursuance of which cement of the value of Rs 15 crores (approximately) was imported and disposed off in contravention of the conditions of the import licences.

SHRI LEONARD SOLOMAN SARING Sir, we are very grateful to the hon Prime Minister for assuring us a clean government and to the hon Finance Minister for his action in taking certain punitive measures to eradicate corruption both in the business circles and official circles. I would like to mention here that Sikkim has been very much publicised for corruption in the Government so much so that there was confrontation between the Governor and the Chief Minister on this issue. After the then Chief Minister was removed in 1984, the succeeding Chief Minister recommended enquiry on corruption charges to the Central Government against the outgoing Chief Minister and Government officials for which CBI submitted the investigation report.

MR CHAIRMAN Mr Saring, you put the question.

SHRI LEONARD SOLOMAN SARING I want to ask the Government what will be the fate of the investigation and what could be expected from the State Government when the CM himself is involved in some corruption charges? What action is proposed to be taken in view of the non-compliance.

MR. CHAIRMAN I will not allow this question, Question not allowed.

SHRI LEONARD SOLOMAN SARING Sir, part (b) of my question is, when the recommendation of the Central Government has been forwarded to the State Government, what punitive action has been taken against the officer? What is the name of the private party involved and what action has been taken against it?

MR CHAIRMAN That he can give.

SHRI P CHIDAMBARAM Sir, the Central Government forwarded the CBI's report to the State Government on the 30th of April 1986. The name of the private company which is involved is, if you want me to disclose it.

MR CHAIRMAN Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

Commemoration stamps on Mahamana Madan Mohan Malaviya and Maulana Abdul Kalam Azad

*346 **SHRI SATYA PRAKASH MALAVIYA** Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government propose to bring out commemoration postal stamps in honour of Mahamana Madan Mohan Malaviya on the occasion of his 125th birth anniversary this year and Maulana Abdul Kalam Azad on the occasion of his birth centenary celebrations, and

(b) if so, by when and if not, what are the reasons therefor?

THE MINISTER OF COMMUNICATIONS (SHRI ARJUN SINGH) (a) and (b) The matter being examined.

Firing by Pakistani Troops in the Poonch sector

*347 **SHRI SUBAS MOHANTY** Will the PRIME MINISTER be pleased to state:

(b) what was the number of times when Pakistani troops opened fire in the Poonch sector during the last two months;

(b) what is the amount of loss suffered by India as a result thereof, and

(c) what action Government proposed to take in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT IN THE MINISTRY OF DEFENCE (SHRI ARUN SINGH) (a) There have been

some cases of unprovoked firing by Pakistani troops in the Poonch Sector in Jammu and Kashmir, during the last two months.

(b) Government have no report about any loss of life of property due to these firing incidents.

(c) Flag meetings at the local commander's level are held as also contacts at higher levels made to defuse the situation, as and when the need arises.

Demand for a separate State of Jharkhand

***348. SHRI SURAJ PRASAD:**

SHRI GURUDAS DAS GUPTA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a demand is being made for a separate State of Jharkhand by taking out some districts of Bihar, West Bengal, Orissa and Madhya Pradesh; and

(b) if so, what is Government's reaction thereto?

THE MINISTER OF HOME AFFAIRS (SHRI BUTA SINGH): (a) The Government of India are aware of this demand

(b) Such demands arise on account of economic imbalances. The Government is of the view that such imbalances in a particular State or region should be tackled through the mechanism of planning and the creation of a separate State may not be the answer to the problem.

Pursuing of an Indian Frigate by South African Aircrafts

***349. SHRI PARVATHANENI UPENDRA:** Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that recently two South African strike aircrafts closely pursued an Indian frigate of the Godavari class which was bound for Mozambique from Cuba;

(b) if so, what are the details of the incident and Government's reaction in the matter; and

(c) whether any protest has been lodged with the South African Government in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT IN THE MINISTRY OF DEFENCE (SHRI ARUN SINGH): (a) No, Sir, However, one South African reconnaissance aircraft flew in the vicinity of the Ship on 12th September, 1986 when she was in international waters

(b) Does not arise.

(c) Does not arise.

Separate State for Kumaon-Garhwal region

***350. SHRI ALADI ARUNA alias V. ARUNACHALAM:**

SHRI CHITTA BASU:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the demand for the formation of a separate State comprising the eight hill districts in Kumaon and Garhwal regions of Uttar Pradesh is under consideration of the Centre; and

(b) if not, what are the alternative measures available with Government to improve the economic condition of the people in that area?

THE MINISTER OF HOME AFFAIRS (SHRI BUTA SINGH): (a) No, Sir.

(b) The Government is of the view that intra-State imbalances in economic development should be tackled through the mechanism of planning and with emphasis on development of hilly regions.

जाली पारपत्र जारी करने वाला गिरोह

*** 351. श्री रामजीभाई पातलीयाभाई राठवार :** क्या नृह मंत्री यह बताते की कृपा करोगे कि .

(क) क्या यह सच है कि दिल्ली पुलिस की अपराध शाखा ने दस व्यक्तियों को गिरफ्तार कर एक ऐसे गिरोह का पर्दाफास किया है जो जाली पारपत्रों पर निष्ठात आतंकवादियों और अन्य व्यक्तियों को विदेशों में भेजने के काम में लिप्त था.

(ख) यदि हा, तो इसका व्यूरेरा क्या है और इस संबंध में कौन-कौन सी चीजें बरामदे की गई हैं ;